

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3645

ANSWERED ON:03.09.2012

GREEN CREDIT SCHEME

Ju Dev Shri Dilip Singh;Premajibhai Dr. Solanki Kiritbhai

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has received any proposal regarding 'Green Credit Schemes' from various State Governments including the State Governments of Gujarat and Chhattisgarh;
- (b) if so, the details thereof;
- (c) whether the Government has taken any action for getting approval of the Hon'ble Supreme Court of India in this regard;
- (d) if so, the details thereof; and
- (e) the present status of the scheme?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e) The "Green Credit Scheme" had been received only from the Government of Gujarat. This proposal envisages advancing the obligatory compensatory afforestation in cases of diversion of forest land under the Forest (Conservation) Act, 1980. The State Government of Gujarat has been advised to approach the Hon'ble Supreme Court of India for obtaining further directions.